

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) No. 236 of 2019**

**IN THE MATTER OF:**

**Triveni Turbine Ltd.**

**...Appellant**

**Versus**

**GE Triveni Ltd. & Ors.**

**...Respondents**

**Present:**

**For Appellant: Mr. S. N. Mookherjee, Sr. Advocate with Mr. Abhijeet Sinha, Ms. Priyanka Goswami, Mr. Arijit Mazumdar, Mr. Siddharth Naidu, Mr. Shubhankar, Mr. Bharat Monga and Mr. Shambho Nandy, Advocates.**

**For Respondent: Mr. A.S. Chandhiok, Sr. Advocate with Mr. V.P. Singh, Ms. Roopali Singh, Mr. Abhijnan Jha, Mr. Devashish Marwah, Mr. Abhishek, Mr. Shivam, Ms. Sweta Karkar and Ms. Priya Agarwal, Advocates for R-4.**

**Mr. Arun Kathpalia, Sr. Advocate with Mr. Krishnendu Datta Mr. Puneet Singh Bindra, Mr. Simran Jeet and Mr. S. Singh, Advocates for R-5.**

**Ms. Diksha Gupta and Mr. Kauser Husain, Advocates.**

**WITH**

**Company Appeal (AT) No. 237 of 2019**

**IN THE MATTER OF:**

**Triveni Turbine Ltd.**

**...Appellant**

**Versus**

**GE Triveni Ltd. & Ors.**

**...Respondents**

**Present:**

**For Appellant: Mr. S. N. Mookherjee, Sr. Advocate with Mr. Abhijeet Sinha, Ms. Priyanka Goswami, Mr. Arijit Mazumdar, Mr. Siddharth Naidu, Mr. Shubhankar, Mr. Bharat Monga and Mr. Shambho Nandy, Advocates.**

**For Respondent: Mr. A.S. Chandhiok, Sr. Advocate with Mr. V.P. Singh,**

**Ms. Roopali Singh, Mr. Abhijnan Jha, Mr. Devashish Marwah, Mr. Abhishek, Mr. Shivam, Ms. Sweta Karkar and Ms. Priya Agarwal, Advocates for R-4.**

**Mr. Arun Kathpalia, Sr. Advocate with Mr. Krishnendu Datta Mr. Puneet Singh Bindra, Mr. Simran Jeet and Mr. S. Singh, Advocates for R-5.**

**Ms. Diksha Gupta and Mr. Kauser Husain, Advocates.**

**WITH**

**Company Appeal (AT) No. 298 of 2019**

**IN THE MATTER OF:**

**Triveni Turbine Ltd.**

**...Appellant**

**Versus**

**GE Triveni Ltd. & Ors.**

**...Respondents**

**Present:**

**For Appellant: Mr. S. N. Mookherjee, Sr. Advocate with Mr. Abhijeet Sinha, Ms. Priyanka Goswami, Mr. Arijit Mazumdar, Mr. Siddharth Naidu, Mr. Shubhankar, Mr. Bharat Monga and Mr. Shambho Nandy, Advocates.**

**For Respondent: Dr. Abhishek Manu Singhvi, Sr. Advocate with Mr. Avishkar Singhvi, Mr. V. P. Singh, Ms. Roopali Singh, Mr. Abhijnan Jha, Mr. Devashish Marwah, Mr. Abhishek Singh and Mr. Shivam, Advocates for R-2.**

**Mr. Arun Kathpalia, Sr. Advocate with Mr. Abhijan Jha, Mr. Devashish Marwah and Ms. Vanya, Advocate for R-3.**

**ORDER**

**30-01-2020** Heard Mr. S.N. Mookherjee, Sr. Advocate with Mr. Abhijeet Sinha, Advocate appearing on behalf of the Appellant - 'Triveni Turbine Ltd.

Hearing concluded.

Heard Dr. Abhishek Manu Singhvi, Sr. Advocate with Mr. Avishkar Singhvi, Advocate appearing on behalf of 2<sup>nd</sup> Respondent. Hearing concluded.

Heard Mr. Arun Kathpalia, Sr. Advocate with Mr. Abhijan Jha, Advocate appearing on behalf of 3<sup>rd</sup> Respondent. Hearing concluded.

Heard Mr. A.S. Chandhiok, Sr. Advocate with Mr. V.P. Singh, Advocate appearing on behalf of 4<sup>th</sup> Respondent. Hearing concluded.

**Judgment reserved.**

In the meantime, it will be open to the parties to file their short written submission(s) not more than two (2) pages by 31<sup>st</sup> January, 2020.

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice Bansi Lal Bhat]  
Member (Judicial)

R N/ R R/